

**Participants :** [Rawat Shri Bachi Singh](#)

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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2006.

श्री बची सिंह रावत 'बचदा' (अल्मोड़ा) : महोदय, मैं प्रस्ताव करता हूँ कि दंड प्रक्रिया संहिता, 1973 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973.”

*The motion was adopted.*

श्री बची सिंह रावत 'बचदा' : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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